

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 95 Genl./XVII.3, dated, Chandigarh the 17<sup>th</sup> July, 2015.

In partial modification of this Court's notification No.150 Genl./XVII.3, dated 15.12.2014, Hon'ble the Acting Chief Justice and Judges have been pleased to declare holiday on 18<sup>th</sup> July, 2015 (Saturday), in all the Subordinate Courts in the **Union Territory of Chandigarh**, on account of Eid-ul-Fiter, subject to change depending upon the visibility of the moon.

Sd/-

Joint Registrar (Genl.)  
for Registrar General

Endst. No. 19657 Genl./XVII.3, dated 17<sup>th</sup> July, 2015.

Copy forwarded to the Controller, Printing & Stationery Department, Union Territory, Chandigarh, for publication of notification in U.T. Government Gazette.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE & JUDGES

*Shanendra Kumar*  
Joint Registrar (Genl.)  
for Registrar General

Endst. No. 19658 Genl./XVII.3, dated 17<sup>th</sup> July, 2015.

Copy forwarded to the District and Sessions Judge, Chandigarh for information and necessary action.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE & JUDGES

*Shanendra Kumar*  
Joint Registrar (Genl.)  
for Registrar General

Endst. No. 19659 Genl./XVII.3, dated 17<sup>th</sup> July, 2015.

Copy forwarded to the following for information :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Chandigarh Administration, Chandigarh.
5. The Home Secretary to Government of Punjab, Chandigarh.
6. The Home Secretary to Government of Haryana, Chandigarh.
7. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
8. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
9. The Advocate General, Punjab, Chandigarh.
10. The Advocate General, Haryana, Chandigarh.
11. The Accountant General (A&E), Punjab, Chandigarh.
12. The Accountant General (Audit), Punjab, Chandigarh.
13. The Accountant General (A&E), Haryana, Chandigarh.

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14. The Accountant General (Audit), Haryana, Chandigarh.
15. The Director Academic, Chandigarh Judicial Academy, Sector 43, Chandigarh.
16. The Member Secretary, Legal Services Authority, U.T., Chandigarh.
17. The Legal Remembrancer-cum-Director, Prosecution, Chandigarh Administration.
18. The Official Liquidator attached to the High Court of Punjab and Haryana at Chandigarh, Corporate Bhawan, Sector 27, Second Floor, Madhya Marg, Chandigarh.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE & JUDGES

*Dhanendra Kumar*  
Joint Registrar (Genl.)  
for Registrar General

Endst. No. 19660 Genl./XVII.3, dated 17<sup>th</sup> July, 2015.

Copy forwarded to the following for information :-

1. The Principal Secretary to Hon'ble the Acting Chief Justice-cum-Registrar.
2. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar Vigilance;
5. The Private Secretary/Stenographer/Steno to the Registrars/O.S.D.s;
6. The Stenographer/Stenos to all the Joint Registrars/Admn. Officers/Deputy Registrars, Assistant Registrars and Court Managers;
7. The Superintendent, Computer, Confidential, Estt.-II, Gazette-I, Gazette-II and Salary Branches, **Punjab and Haryana High Court, Chandigarh.**

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE & JUDGES

*Dhanendra Kumar*  
Joint Registrar (Genl.)  
for Registrar General

Endst. No. 19661 Genl./XVII.3, dated 17<sup>th</sup> July, 2015.

Copy forwarded to the :-

1. The Chief Editor, News, The Tribune, Chandigarh.
  2. The Chief Editor, News, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109.
  3. The Chief Editor, News, Dainik Bhaskar, Chandigarh.
  4. The Chief Editor, News, Daily Ajit, Jalandhar.
- with the request that the notification may be published in their newspapers for the information of general public.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE & JUDGES

*Dhanendra Kumar*  
Joint Registrar (Genl.)  
for Registrar General